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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 64/2023/EZ



In The Matter of:
Raghunath Maity

... Applicant

Versus

West Bengal Pollution Control Board &
Ors.

... Respondents

COMPLIANCE IN THE FORM OF AFFIDAVIT ON BEHALF OF THE
RESPONDENT NUMBER INSPECTOR-IN-CHARGE, PANSKURA POLICE
STATION, PURBA MEDINIPUR.

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Filed by

Sibojyoti Chakrabarti

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

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(M): 9007035534

19 FEB 2024



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COMPLIANCE IN THE FORM OF AFFIDAVIT ON BEHALF OF THE
RESPONDENT NUMBER, INSPECTOR-IN-CHARGE, PANSKURA POLICE
STATION, PURBA MEDINIPUR.

I, Sri SAMAR DEY, S/O Late Shambhu Nath Dey, aged about 41 years, by
faith-Hindu, by occupation-service and presently posted as the Inspector-in-
Charge, Panskura Police Station situated at Dakshin Gopalpur, Ward No. 04,
District: Purba Medinipur, Pin- 721139, do hereby solemnly affirm and submit
as follows:-

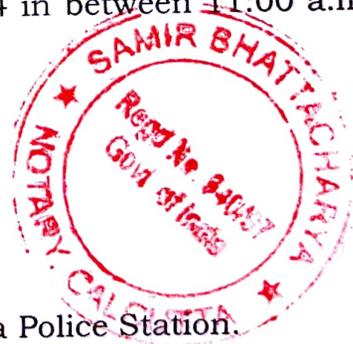
1. That this affidavit is being filed in compliance to the Solemn Order dated
05.01.2024, as passed by the Hon'ble Tribunal.
2. That the Hon'ble National Green Tribunal, Eastern Zone Bench has been
pleased to interalia direct the Police Authority i.e the Pankura Police

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Station and the West Bengal Pollution Control Board to jointly inspect the unit of the private respondent as to whether the mill is operating at present or whether it has operated within last 3 (three) months.

3. That accordingly a joint inspection was made by the officials of the Panskura Police Station and Regional Officers of the Haldia Regional Office of the West Bengal Pollution Control Board on 22.01.2024, in which the following was observed:

- (i) Name and Address of Visited Site: M/s Biswanath Bani Mill, Vill & P.O.- Meghadangor, P.S.- Panskura, Dist. Purba Medinipur, Pin- 721152.
- (ii) Date & Time of Inspection:- On 22.01.2024 in between 11:00 a.m. to 11:45 a.m.
- (iii) Name of Officers Conducted Inspection:
Sri Kunal Sahoo, AEE, Haldia R.O.
Sri Sanjay Mukharjee, AEE, Halia R.O.
Sri Aswini Kumar Khan, A.S.1. of Panskura Police Station.
- (iv) Observation: - M/s Biswanath Bani Mill, a rice husking mill is situated at Plot No. 165, Mouza- Meghadangor, J.L.No. 92, P.S- Panskura, District: Purba Medinipur and Plot belong to Irrigation & waterways Department of the Govt. of West Bengal.

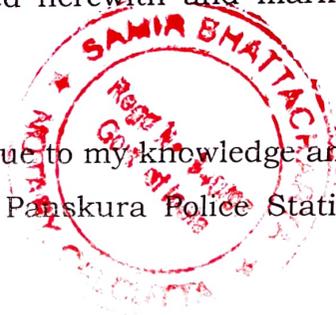


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- (v) During inspection, the unit was found locked from outside. A local shop owner, adjacent to the said unite /site stated that, unit is not operating since last one year.
- (vi) Remarks:- During inspection the unit was found locked from outside and no operation of process activity was found running.

Original Copy of the Report as submitted by the Panskura Police Station dated 06.02.2024 is annexed herewith and marked with the letter 'R-1'.

- 4. That the statements made above are true to my knowledge and belief and from the records as available in the Panskura Police Station, district: Purba Medinipur.
- 5. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice.



Identified by me

Sibojyoti Chakrabarti
 Advocate
 State of West Bengal 19.02.2024

Samir Dey
 Deponent
 Inspector-in-Charge
 Panskura Police Station
 Purba Medinipur

Solemnly Affirmed
 Declared before me U/S
 CPC / 11 / 2007 (C) ORA

Notary

19.2.24

19 FEB 2024

Samir Bhattacharya
 Notary, Govt. of India
 Regd. No. 1940/07
 Civil Court, Calcutta



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VERIFICATION:

I, the deponent above- named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at Kolkata on the ^{19th} Day of February, 2024.

[Handwritten signature]

Identified by me

Sibajyoti Chakrabarti

Advocate

19.02.2024

State of West Bengal

Samir Bhatia
Deponent

Inspector-in-Charge
Panskura Police Station
Purba Medinipur



19.2.24

Annexure - R-1

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District: Purba Medinipur.

Before The Court of -

Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata

In the matter of

OA No. 64/2023/EZ

Raghunath Maity

..... Applicant

-Versus-

West Bengal Pollution Control Board & Others

..... Respondents.

Report of the Inspector In Charge of Panskura Police Station.

Sir,

With due respect, this is my humble submission to state before your kind Honours that, in compliance of the order passed in the aforesaid matter, the concerned authority of The West Bengal Pollution Control Board and Panskura Police Station have jointly visited and inspected the site in question on 22.01.2024. The Details of Inspection Report as follows ...

1. Name and Address of Visited Site: M/s Biswanath Bani Mill, Vill & P.O.- Meghadangor, P.S.- Panskura, Dist. Purba Medinipur, Pin- 721152.

2. Date & Time of Inspection: On 22.01.2024 in between 11:00 a.m. to 11:45 a.m.

3. Name of Officers Conducted Inspection:

Sri Kunal Sahoo, AEE, Haldia R.O.

Sri Sanjay Mukharjee, AEE, Halia R.O.

Sri Aswini Kumar Khan- A.S.I. of Panskura Police Station.

4. Observation: M/s Biswanath Bani Mill, a rice husking mill is situated at Plot No. 165, Mouza- Meghadangor, JL No. 92, P.s.- Panskura, Dist.- Purba Medinipur and Plot is belongs to Irrigation & waterways Department of the Govt. of West Bengal.

During inspection, the unit was found locked from outside. A local shop owner, adjacent to the said unite / site stated that, unit is not operating since last one year

5. Remarks: During inspection the unit was found locked from outside and no operation of process activity was found running.

This is in compliance of the order of The Court of Hon'ble Green Tribunal, Eastern Zone Bench, Klokata.

Date: - 06.02.2024

Yours Faithfully

Samar Dey

Inspr. Shri Samar Dey
I/C Panskura PS,

Dist. Purba Medinipur.

Mob No- 9147888674

Inspector-in-Charge
Panskura Police Station
Purba Medinipur

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GREEN TRIBUNAL EASTERN ZONE
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INSPECTOR-IN-CHARGE, PANSKURA
POLICE STATION, PURBA MEDINIPUR

SIBOJYOTI CHAKRABARTI

Advocate

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